

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.5167  
TO BE ANSWERED ON 05.04.2017**

**CONTRACT LABOURERS IN EMBASSIES**

**†5167. DR. SWAMI SAKSHIJI MAHARAJ:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the manner in which the selection and recruitment process of contract labourers are carried out in Indian Embassies and other Diplomatic Missions located around the world;**
- (b) the details of benefits accrued and monthly income of such contract labourers and whether there is any rule regarding service period to avail such benefits from Indian Missions and if so, the details thereof;**
- (c) whether the Government has received information regarding inhuman treatment with such labourers recruited on contracts in diplomatic missions situated at Jeddah, United Arab Emirates and if so, the details thereof along with the corrective steps taken thereon; and,**
- (d) whether such labourers are eligible to rules associated with the facilities ensured for the labourers employed by overseas private companies or individuals and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) No contract labourers are recruited by Indian Embassies located in different countries including in Jeddah and in United Arab Emirates. However, Missions & Posts employ staff on contract from time to time based on the functional requirements.**

**(c) The Government has not received any such information regarding inhuman treatment of local staff on contract employed in diplomatic Missions situated in Jeddah and in United Arab Emirates.**

**(d) As per information available, local employees in Indian Missions are not governed by rules associated with facilities provided by overseas private companies or individuals.**

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